

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

I.A. 04/2016 with  
T.P. Nos. 62A/2016, 62B/2016, 62C/2016, 62D/2016 & 62E/2016  
With TP No. 62/397-398/NCLT/AHM/2016 (New)  
C.A. Nos. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016  
With C.P. No. 17/397-398/CLB/MB/2014 (Old)

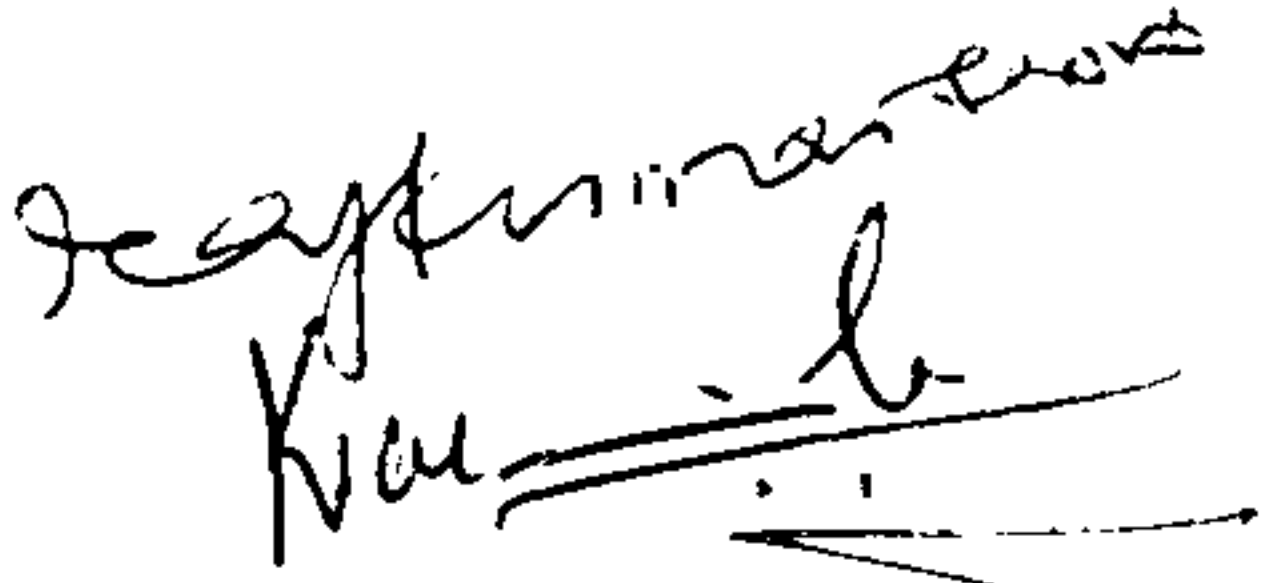
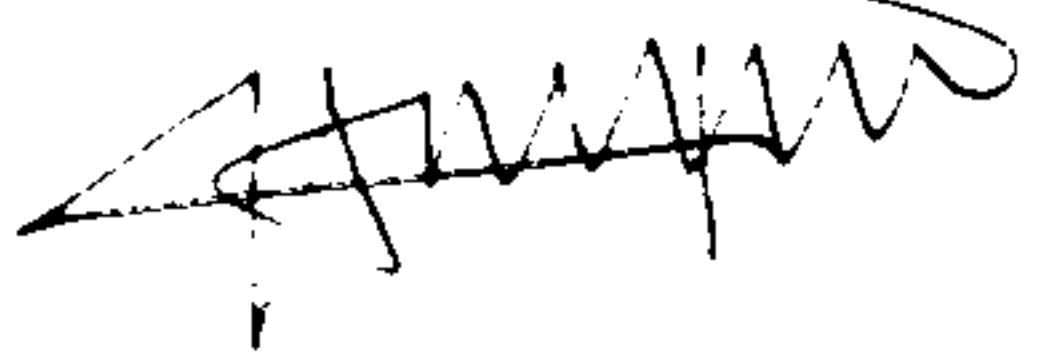
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016**

Name of the Company: Mukund S. Karwa & Ors.  
V/s.  
Krishidhan Seeds Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DR. RAJKUMAR ADUKIA Kunal P. Vaishnav	PCA Advocate	Respondents <del>Petitioners</del> 1 to 5 u	
2.	HARMISH K. SHAH	ADVOCATE <b><u>ORDER</u></b>	Petitioners	

Learned Advocate Mr. Harmish K. Shah present for Petitioners. Learned PCA Dr. Rajkumar Adukia alongwith Learned Advocate Mr. Kunal Vaishnav present for Respondents 1 to 5.

Heard Learned Counsel for Petitioners. For continuation of arguments of Learned Counsel for Petitioners, list the matter on 8.11.2016.

Dated this the 7<sup>th</sup> day of November, 2016.

  
**(BIKKI RAVEENDRA BABU)**  
**MEMBER JUDICIAL**